

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.207 - IA/155(AHM)2024
in
CP(IB) 322 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Galaxy Cotton & Textiles Pvt Ltd

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Jaimin Dave, Adv. & Ms. Hirva Dave, Adv.

Liquidator in person

: Mr. Ramesh Kumar Totla

For the Liquidator

: Mr. Partho Sarkar, Adv. a.w Mr. Kamal Agarwal, Adv.

ORDER

Since connected matter is coming up for hearing tomorrow i.e 03.05.2024, hence, this matter stands adjourned to 03.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)